

List of cases where Case Management Hearing was held during the month of November-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-1467/22	SURAJ PRAKASH VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND SAHIB GURDEEP SINGH	03.06.2022	01.11.2022
CS COMM-4094/21			PUNJAB NATIONAL BANK VS. SHREE RAM STRIPS	RISHABH YADAV AND K. KIRAN	11.10.2021	01.11.2022	
CS COMM-2040/19			LEVIS STRAUSS VS. ARUN GUPTA	ASTHA SHARMA AND KRATI TIWARI	13.02.2019	03.11.2022	
CS COMM-2080/19			THE NORTH FACE APPARELS VS. ASHOK KUMAR	S.K. PANDEY AND ALOK KUMAR	29.03.2019	10.11.2022	
CS COMM-2064/22			NARESH KUMAR VS. MUNICIPAL CORPORATION OF DELHI	SWENKA TRIPATHI AND SANDEEP RAI	29.08.2022	15.11.2022	
CS COMM-3199/21			ICICI BANK VS. ANIL KUMAR	MOHIT TYAGI AND K.G. SETH	06.09.2021	17.11.2022	

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			CS COMM-4234/21	ICICI BANK VS. AJAY VERMA	MOHIT TYAGI AND K.KIRAN	22.10.2021	18.11.2022
			CS COMM-3241/21	KANWAR PAL SINGH VS. NEW INDIA ASSRANCE	RAJAT GOYAL AND ABHIK MISHRA	09.09.2021	19.11.2022
			CS COMM-1479/22	VAMSOR ENTERPRISES VS. R.S. MAHESHWARI	MANISH SINGHAL AND DEVENDER VERMA	04.06.2022	22.11.2022
			CS COMM-601/21	SHUBHAM CONSTRUCTIONS VS. ASHOKHI KUMAR	SUNIL SATYART AND RAMESH KUMAR	17.02.2021	22.11.2022
			CS COMM-493/21	SHAILENDER GUPTA VS. ANKIT ARUN MISHRA	SUBHASH CHANDRA AND SARANG CHAUDHARY	11.02.2021	22.11.2022
			CS COMM-969/20	NARESH KUMAR NAGPAL VS. DOFEY VENTURES	MIHIR MALHOTRA AND GAURAV BARATHI	04.05.2018	28.11.2022

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			CS COMM-1544/22	SUMIT GUPTA VS. AMIT COLOR PRINTS	MANISH YADAV AND NARESH KUMAR	08.06.2022	30.11.2022
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	CS (COMM)/13/2022	CITY ASSOCIATES Vs DELHI JALMOHAN BOARD	VINAY MOHAN SHARMA	03-01-2022	09-11-2022
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	CS(COMM) 4555/2021	M/S D S DIGITAL PVT. LTD. V/S R.K. MODERN SCHOOL	MS. ANJU BAGAI	08.11.2021	10.11.2022
			CS(COMM) 1272/2020	SATYA NARAYAN SHARMA V/S UNION BANK OF INDIA	MS. SHRISTHI VERMA	03.09.2020	11.11.2022
			CS(COMM) 5217/2021	HARSH CLEAN DHAN PVT. LTD. V/S OMKAR AGENCY AND ORS.	SH. KAPIL KHER	10.12.2021	11.11.2022
			CS(COMM) 3614/2021	ICICI BANK LTD. V/S ANIRUDH CHAUHAN	SH. MANISH YADAV	25.09.2021	23.11.2022

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			CS(COMM) 379/2020	PUMA SE V/S PASSION SPORT	SH. SHASHI P. OJHA	07.02.2020	24.11.2022
			CS(COMM) 129/2020	RAJEEV MITTAL V/S NORTH DELHI MUNICIPAL CORPORATION & ANR.	SH. VINAY KUMAR SINGH	17.01.2020	25.11.2022
			CS(COMM) 1811/2022	UMESH JAIN V/S MUNICIPAL CORPORATION OF DELHI	SH. S.K.SINGH	19.07.2022	28.11.2022
			CS(COMM) 49/2021	ADITYA AGGARWAL V/S MANGLAM EMBROIDERS PVT. LTD	SH. RACHIT SAHNEY	05.01.2021	28.11.2022
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS (COMM) 440/2022	ICICI BANK LTD VS. M/S GOODWILL IRON AND STEEL TRADERS PVT LTD	SATISH KUMAR	05.02.2022	15.11.2022

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			CS (COMM) 989/2022	M/S JINDAL ENTERPRISES VS. MCD	A.K. TRIVEDI	02.04.2022	22.11.2022
			CS (COMM) 2183/2022	VINAY GOEL VS. MCD AND ANR	SATYEN DER KR SINGH	16.09.2022	22.11.2022
			CS (COMM) 3960/2021	ICICI BANK LTD VS. RATNAKAR PADHI	SATISH KUMAR	06.10.2021	22.11.2022
			CS (COMM) 949/2022	HITESH SINGHAL VS. MUKESH AGGARWAL & ANR	SANJAY GARG	25.03.2022	28.11.2022

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			CS (COMM) 2366/2022	ANITA GARG VS MCD & ANR	SATYEN DER KR SINGH	19.10.2022	29.11.2022
			CS (COMM) 2367/2022	SHOBHIT BANSAL VS. MCD & ANR	SATYEN DER KR SINGH	19.10.2022	29.11.2022
			CS (COMM) 2368/2022	SHOBHIT BANSAL VS. MCD & ANR	SATYEN DER KR SINGH	19.10.2022	29.11.2022
			CS (COMM) 524/2022	ICICI BANK LTD VS. INDRESH KUMAR SINGH	CHETNA BHALLA	08.02.2022	28.11.2022

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5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL				
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL				
8	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West	NIL				
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS Comm 159/2021	Hanumant Spools Co. Vs Valour Wires	Himanshu Jain	27-02-2021	21-11-2022

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10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/280/20	MS. SUTANDRA Vs M/S ONE MANAGEMENT AND ENTERTAINMENT PVT LTD ETC.	AMIT KUMAR	20.02.2020	21.11.2022
			CS (COMM.)/266/20	M/S A R CONSTRUCTION Vs M/S TDI INFRASTRUCTURE LTD	RAI AND RAI	13.02.2020	28.11.2022
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	NIL				
12	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL				

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13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)410/ 21	SEHRAWAT GAS AGENCY Vs. MS TIVOLI GARDEN RESORT	Sh. B.K. Singh	22.06.2022	15.12.2022
			CS (COMM)395/ 20	JASWANTI PANWAR Vs. UMAR KHAN	Ms. Vaishali	04.12.2022	20.12.2022
			CS (COMM)2/22	SACH SERVICES PVT. LTD. Vs. ALUPLAST INDIA PVT. LTD	Sh. Gurpreet Singh	04.06.2022	27.01.2023
			CS (COMM)553/ 22	ALGORT TECHNO SOLUTIONS PVT LTD Vs. SKY CONSTRUCTION COMPANY	Sh. Nikhil Dogra	21.09.2022	20.12.2022
			CS (COMM)6/22	B E C CONDUITS PVT LTD Vs. SERVOTECH ELECTRICALS PVT. LTD.	Ms. Bhumika Kapoor	04.01.2022	20.12.2022

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			CS (COMM)333/ 20	KUSHAL KUMAR Vs. MUKESH KUMAR GOYAL		03.11.2020	15.12.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date of Case Management Hearing
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CSDJ369/21	IZUK IMPEX VS MAYANK DEV CHAND	JK.G. BANSAL	25.08.2021	01.11.2022
			CS(COMM.)4 31/2020	M/S. SUKH SAGAR SILK AND SAREES VS M/S. PARAS FAB	AAYUSH MALHOTR A	22.12.2020	04.11.2022
			CS(COMM.)4 32/2020	M/S. SUKH SAGAR SILK AND SAREES VS M/S. PARAS DRESS MATERIAL	AAYUSH MALHOTR A	22.12.2020	04.11.2022

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			CS(COMM.)1 59/2022	M/S. TOMAR ELECTRICALS VS M/S. WITSA INTERIOR P. LTD.	DR. R.S. SASAN	28.02.2022	08.12.2022
			CS(COMM.)2 64/2021	PUNJAB NATIONAL BANK VS SMT. NEELAM GUPTA	GOVIND BALLABH PANDEY	28.10.2021	10.11.2022
			CS(COMM.)3 94/2020	KULDEEP SINGH SEJWAL VS SUNITA KOHLI	UDAIBIR SINGH	09.10.2020	10.11.2022

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			CS(COMM.)336/2021	SOUTH DELHI MUNICIPAL CORPORATION VS VARUN CHHABRA	PRADUMA N KUMAR SAGGARWAL	01.10.2021	11.01.2022
			CS(COMM.)160/2021	ONEPLACE WEB SOLUTION PVT. LTD. VS SHAHNAZ AYURVEDICS AND ANR.	ARPIT MARWAH	08.04.2021	18.11.2022
			CS(COMM.)382/2021	HABIBS COSMETIC PVT. LTD. VS HOBIBS UNISEX HAIR & BEAUTY STUDIO AND ANR.	SIMRANJEET SINGH	26.11.2021	15.11.2022

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			CS(COMM.)3 02/2021	EMU LINES PVT. LTD. VS WELL- TRANS LOGISTICS (INDIA) PVT. LTD.	UDAY KUMAR	09.09.2021	11.11.2022	
			CS(COMM.)2 41/2020	MANJU SINGHAL H	S.K. BANSAL	11.09.2022	25.11.2022	
15	SH. SANJEEV AGGARWAL	South	NIL					

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16	SH. MUKESH KUMAR GUPTA	South	NIL				
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)- 01	SOUTH- EAST	NIL				
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH- EAST	CS/COMM/9 04/22	M/S MANEX INDUSTRIAL MACHINE INDIA PVT LTD VS. MAMTA CRAFT	MOHD. AKRUMAR REHMAN	07-09-2022	26-11-2022

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			CS/COMM/9 45/22	VIPLOVE MALHOTRA ADITI MEHRA	VS. SH. PRAKHAR SHARMA	16-09-2022	26-11-2022
			CS/COMM/9 18/22	MR. MANISH ARORA VS. M/ BALAJI MOTORS THROUGH ITS PARTNERS	SH. NADEEM KHAN	12-09-2022	25-11-2022
			CS/COMM/ 931/22	SOHAN LAL NEM CHAND JAIN VS. SH RAMAN SHARMA PROP OFER M/S ABHAY GRAPHICS	SH. SHIVEND VISHWAS	09-09-2022	22-11-2022

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			CS/COMM/7 44/22	MR. PARVEEN MITTAL VS. NBCC INDIA LIMITED	SH AVINASH KUMAR TRIVEDI	28-07-2022	17-11-2022	
19	SH. AJAY KUMAR JAIN	SOUTH- EAST	NIL					
20	MS. ANU GROVER BALIGA	SOUTH- EAST	NIL					

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21	MS AGGARWAL GUPTA	PREETI SOUTH- EAST	NIL				
22	MS BHATIA	NIRJA SOUTH- EAST	NIL				
23	SH. KUMAR SINGH	RAJESH SOUTH- EAST	NIL				

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24	SH. SANJAY SHARMA-I	EAST	CS COMM NO. 04/2022	YELLOW BIRD PUBLICATIONS PVT. LTD. VS. JINESHWAR INTERNATIONAL SCHOOL	SAURABH SAXENA VS. AKSHAY LODHA	13-01-2022	05-11-2022
			CS COMM NO. 211/2021	CANARA BANK VS. A.K. MISHRA @ AWADESH KUMAR MISHRA	AKSHAY JUNENA VS. SHAKTI CHATURV EDI	20-11-2021	09-11-2022
			CS COMM NO. 107/2020	BIZ ADAM DUBEY OPTIMISER PVT. LTD. VS. ALLIED MEDIA NETWORK PVT.LTD.	VS. SHAMBH KUMAR	20-02-2020	02-11-2022

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			CS COMM NO. 149/2021	M/S SKY SCRAPER BUILD TECH. VS. SHARNYA INFRA PVT. LTD.	RANVIR SINGH VS. AJAY KUMAR CHOPRA	07-09-2021	11-11-2022
			CS COMM NO. 16/2020	M/S AVNG INFRASTRUCTUR ES PVT. LTD. VS. THE COMMISSIONER, EDMC AND ORS.	SAVITA MALHOTR A VS. ANIL MISHRA	15-01-2020	14-11-2022
			CS COMM NO. 200/2020	M/S JAI DURG TRADERS PVT. LTD. VS. RENU GUPTA	PARDEEP KUMAR VS. VARUN GARG	29-10-2020	14-11-2022

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			CS COMM NO. 180/2020	MEERA VERMA VS. HEALTHCARE	DP KAUSHIK VS. SHYAM AGGARW AL	18-09-2020	18-11-2022
			CS COMM NO. 160/2022	KUNTA DEVI VS. RAVI GUPTA	PK RAI VS. HIMANSHU U VERMA	25-05-2022	23-11-2022
			CS COMM NO. 162/2022	DIVYANSH PRATHAM INFRACON PVT. LTD.VS. DWARIKA INFOCOM PVT. LTD.	RAHUL VS. SANDEEP CHAUDHA RY	28-05-2022	26-11-2022

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			CS COMM NO. 382/2019	SYNDICATE BANK VS. SHADAB AHMED	MOHIT GUPTA VS. JK SHINA	17-10-2019	26-11-2022
			CS COMM NO. 334/2019	SYNDICATE BANK VS. SHYAM SUNDER	MOHIT GUPTA VS. DEEPAK ARORA	03-09-2019	26-11-2022
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL				

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26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	CS(COMM)-51/2022	RAJ KUMAR SRSWAT SMT FALAK NAAZ AND OTEHRS	RAJIV BAKSHI	04.06.2022	02.11.2022
			CS(COMM)-50/2021	MD FARIYAD ALI AND M/S BENARA BEARING AND PISTONS LTD	MANOJ KUMAR	02.09.2021	10.11.2022
			CS(COMM)-55/2021	NIKE INNOVATE VS INDER AND ORS.	PRAMOD KUMAR SINGH	20.09.2021	21.11.2022
			CS(COMM)-30/2022	BANK OF BARODA VS DEEPAK GARG	UMESH JOSHI	25.04.2022	29.11.2022

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27	SH. BRIJESH KUMAR GARG	Shahdara	CS(COMM)136/21	SONU JAIN VS SHASHANK JAIN AND ANR.	SH DUSHYANT SISODIA	03/03/2021	02.11.2022
			CS(COMM)227/21	SHANTI MUKUND HOSPITAL VS M/S TRIO TREETECHNOLOGIES P LTD.	SH KARTIK MUKHIJA	16/04/2021	07.11.2022
			CS(COMM)368/21	TUSHAR KOCHHAR SAINI ELECTRICAL STORE VS	SH VARUN DIWAN	01/10/2021	10.11.2022
			CS(COMM)188/20	ANIL KUMAR GOYAL VS SUDHIR AGGARWAL	SH RAJESH KUMAR SHARMA	30/01/2020	14.11.20022
			CS(COMM)300/21	NGB DIAGNOSTICS PVT LTD VS SANDOR LIFE SCIENCE PVT LTD.	SH. SANJEEV KUMAR TIWARI	23/08/2021	15.11.2022
			CS(COMM)349/22	DOLLY SHARMA VS PRAVEEN GARG	SH RAJESH KAJLA	24/05/2022	15.11.2022
			CS(COMM)546/21	ARMOUR SECURITY INDIA PVT LTD VS VIJAY NIRMAN CO. PVT LTD	SH KUNAL KALRA	17/12/21	15.11.2022

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			CS(COMM) 575/21	UNION BANK OF INDIA VS AJAY AHUJA	SH PRIYA RANJAN	24/12/2021	16.11.2022
			CS(COMM) 360/21	VIDHU TEXTILES VS COLLECTION	SH ARUN LAKUMAR TYAGI	29/09/2021	21.11.2022
28	MS. SUKHVINDER KAUR		NIL				
29	SH. SURENDER S. RATHI		NIL				
30	MS. SAVITA RAO		NIL				
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				

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33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 297/2021	THE NAINITAL BANK VS GOVIND PANDEY	ALOK MOHAN	20.11.2021	01.11.2022
			CS COMM. 185/2019	HOUSING DEVELOPMENT FIANANCE VS DINESH GUPTA	UMESH KUMAR, DEEPAK SHARMA	19.11.2019	03.11.2022
			CS COMM. 362/2021	CANARA BANK VS AJAY THANKUR	REKHA RUSTAGI, ANAND SHARMA	18.12.2021	15.11.2022
			CS COMM. 206/2019	BANK OF BARODA VS GYANWATI	UMESH JOSHI, VIJAY KAUSHIK	04.12.2019	19.11.2022
			CS COMM. 260/2021	STATE BANK OF INDIA VS AJIR VIHARI VERMA	RAJIV KUMAR	21.10.2021	19.11.2022
			CS COMM. 233/2021	M/S JAI DURGA PHARMA VS M/S SANJEEVANI ENTERPRISES	A.D. DUBEY	06.10.2021	21.11.2022
			CS COMM. 141/2019	TIRUPATI BUILDINGS AND OFFICES VS TECH HOTELS AND RESORT	SHRUTI, SMEGHA SANEJA	04.09.2019	30.11.2022
			34	SH. BHUPESH KUMAR, DISTRICT JDUGE, COMMERCIAL COURT-02		302/2022	SHRI DURGA COLOUR SALES CORPORATION Vs WITS CONSTRUCTIONS PVT LTD AND ORS

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			284/2022	HOUSING DEVELOPMENT FINANCE CORPORATION LTD Vs MRS. MITA SINGH	Sh. PRADEEP KUMAR JHA	02-06-2022	23.11.2022
			259/2022	CANARA BANK Vs M/s C.K ZIPPER	Ms. CHITRA SOBTI	24-05-2022	28.11.2022
			281/2022	M/S VORTEX FACILITIES MANAGEMENT PVT. LTD Vs M/S VARINDERA CONSTRUCTION LTD	Sh. Ashish Upadhayay	02-06-2022	30.11.2022
			416/2022	NATIONAL BANK Vs JITENDRA UPADHYAY PROPRIETOR OF M/S JEET ELECTRICALS	Sh. PARIKSHI T MAHIPAL	01-09-2022	30.11.2022
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS (COMM.) 142/2022	M/S GREEN PLANET VS. MRS. DEEPIKA VERMA	VINOD KUMAR	02.04.2022	22.11.2022